

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **17.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : H S Ramesh Kumar Surana & 1Another
NAME OF THE RESPONDENTS : Anusha Shares & Securities Pvt Ltd &
3 Others
UNDER SECTION : Sec 241/242 of CA, 2013

ORDER

Present: Ld. Counsel Ms. Manusri for the Petitioner.

Ld. Counsel Ms. Chinna Abraham for the Respondents.

Ld. Counsel for the parties submit that settlement talks are going on between the parties and it is likely possible that the matter will be settled between the parties.

At joint request, list the petition for reporting settlement if any / hearing on **19.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)